

आयकर अपीलीय अधिकरण, कटक न्यायपीठ, कटक

IN THE INCOME TAX APPELLATE TRIBUNAL CUTTACK BENCH, CUTTACK

BEFORE SHRI C.M. GARG, JM & SHRI MANISH BORAD, AM

आयकर अपील सं./ITA Nos.18 to 23/CTK/2021

AY :2014-2015 (4th Quarter-24Q)

AY :2015-2016 (2nd Quarter-26Q)

AY :2015-2016 (4th Quarter-24Q)

AY :2014-2015 (4th Quarter-26Q)

AY :2015-2016 (4th Quarter-26Q)

AY :2015-2016 (2nd Quarter-24Q)

DY CSTE-Construction-1, Bldg.No.63-64-F, Rail Vihar Chandrasekharpur, S.E.Rly. Project Complex, District : Khorda-751023	Vs	ACIT/DCIT (CPC-TDS), Ghaziabad
PAN No. : BBND00943 F		

(अपीलार्थी /Appellant)	..	(प्रत्यर्थी / Respondent)
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निर्धारिती की ओर से /Assessee by	:	Shri Natbar Panda, AR
राजस्व की ओर से /Revenue by	:	Shri S.C.Mohanty, Sr.DR

शुद्धिपत्र/CORRIGENDUM

As per the application filed by the Id. AR of the assessee dated 10.02.2022, it is found that an advertent typographical error has crept in, in the order dated 28.10.2021 in the cause title while disposing the captioned appeal, which is rectified as under :-

“In the cause title of the order, the AY :2015-2016 (2nd Quarter-24Q) is substituted as “AY :2015-2016 (2nd Quarter-24Q)”

Accordingly, order dated 28.10.2021 stands modified to the above extent.

Sd/-

(C.M.GARG)

न्यायिक सदस्य / JUDICIAL MEMBER

Sd/-

(MANISH BORAD)

लेखा सदस्य / ACCOUNTANT MEMBER

कटक Cuttack; दिनांक Dated **01/03/2022**

Prakash Kumar Mishra, Sr.P.S.

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant-
DY CSTE-Construction-1,
Bldg.No.63-64-F,
Rail Vihar Chandrasekharpur,
S.E.Rly. Project Complex,
District : Khorda-751023
2. प्रत्यर्थी / The Respondent-
ACIT/DCIT (CPC-TDS), Ghaziabad
3. आयकर आयुक्त(अपील) / The CIT(A),
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, कटक / DR,
ITAT, Cuttack
6. गार्ड फाईल / Guard file.

सत्यापित प्रति //True Copy//

आदेशानुसार/ BY

ORDER,

(Senior Private Secretary)

आयकर अपीलीय अधिकरण, कटक/ITAT, Cuttack